

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:187  
ANSWERED ON:24.08.2012  
SUPPLY OF UNANI KIT MEDICINES  
Shariq Shri Sharief Ud Din

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Central Council for Research in Unani Medicine (CCRUM) has signed a Memorandum of Understanding (MoU) with the National Research Development Corporation (NRDC), New Delhi for patenting and commercial exploitation of Unani drugs developed by the Council;
- (b) if so, the details thereof;
- (c) the royalty received from NRDC for supply of Kit Medicines during each of the last three years;
- (d) whether supply of these Kit Medicines have been stopped leading to non-availability of these medicines in various centres of CCRUM; and
- (e) if so, the details thereof along with the corrective measures taken/proposed by the Government for early supply of Kit Medicines to CCRUM centres?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(e):A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 187 FOR 24TH AUGUST, 2012

(a)&(b): For the purpose of patenting and commercialization of the medicines developed by the Central Council for Research in Unani Medicine (CCRUM), a Memorandum of Agreement (MoA) was signed between the National Research Development Corporation (NRDC) and the Council on 4.8.1999, for 10 years. The validity of this MoA has expired. In accordance with the MoA, CCRUM gets 70% of gross earnings from premium and royalties arising from such medicines.

(c) NRDC does not supply Kit medicine to CCRUM. Therefore, there is no receipt of royalty by CCRUM from the NRDC for the supply of kit medicine.

(d)&(e):The procurement of Kit medicine was stopped since June, 2011 from private manufacturing companies. Instead, CCRUM started procuring 41 classical medicines from IMPCL, a Government of India enterprise for free distribution through its institutes/units/centres. Further, the Council has placed supply orders of 21 Kit medicines to IMPCL in June and July, 2012, after obtaining approved rates from the IMPCL. In the transition period there has been some shortage of supplies of Kit medicines.